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To Mr. Sunil Kumar Singhal, Advisor (B&CS), Telecom Regulatory Authority of India, New Delhi

Sub: Comments on Standard of Quality Service (Digital Addressable Cable TV System) Regulations 2012 (12 of 2012).

Respected Sir,

With due respect, as a Local Cable Tv operator of West Bengal I/We would like to draw your attention that, you are i process to amend new regulations on Standard Quality of Service (Digital Addressable Cable TV Systems). We learnt IT from the Notification on your website.

The Notification published in the English Language on your website. The Local Cable TV Operators will affect with this notification. Incidentally, most of the Local Cable TV Operators like us are not feel free with English and access to the Internet also hard to us. Considering the essentiality of the Notification, we requested you to publish in the Local Leading News Paper in Bengali language.

Time are so many discrepancies to Digitization practice. Where it is already been introduced, both Subscribers and Local Cable TV Operators on account of high handed attitude MSOs.

such as:- (A) Substandard Imported Set Top Box not certified to BIS, (B) Lack of Service Centre of Set Top Boxes, (C) Revenue Sharing allowed to The Local Cable TV Operators, (D) Ad-hoc billing instead of DAS billing, (E) Sudden switching off Channels or Signal without prior Notice on the part of MSOs etc.

I/We, therefore urge to your good self to kindly consider and intervene to the previously mentioned issues before introducing amendment further, to expedite the process of Digitization to enable Local Cable TV Operators like us to be more aggressive under a secure environmental situation.

Thanking you in anticipation and hope to be favored by your kind consideration as well as valued support. Thanking you once again.

Thanking You

Sincerely Yours

PROPRIETOR

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